

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 05-04-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Shailendra Kumar Mishra, Adv.
 Mr. Ashutosh Jha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant has failed to file the fresh particulars and to take fresh steps for the service of notice to the respondent No.2 despite opportunities. On the request of Ld. Counsel four weeks time as last and final opportunity is given to do the needful, failing which the matter shall be processed for listing before the Hon'ble Judge in Chambers. In case of compliance notice be issued to the respondent with utmost dispatch.

List again on 18.5.2018.

SANJAY PARIHAR
Registrar

MG